

THE HIGH COURT OF KERALA

Kochi 682 031
Dated:02/07/2018

PROCEEDINGS

Judicial Department– Establishment– Higher Grade to Fair Copy Superintendents in the Civil Wing of Subordinate Judiciary– Sanctioned–Orders issued.

- Read:1.Seniority List of Fair Copy Superintendents as on 01.04.2017 finalised as per High Court Proceedings no.C3-32220/2017(1) dated 18.06.2018.
2.Seniority List of Fair Copy Superintendents as on 01.09.2015 finalised as per High Court Proceedings No.C3-69953/2015 dated 30.01.2016.
3.High Court Proceedings No.C3-69953/2015 dated 11.04.2018.
4.High Court O.M. No.C3-32220/2017 dated 28.12.2017.
5.G.O (P) No. 07/2016/Fin dated 20/01/2016.

ORDER NO. C3-32220/2017(2)

The vacancies in the post of Fair Copy Superintendent (HG) that arose till 30.03.2017 were filled up as per High Court Proceedings read as 3rd paper above. Sl.No.22 (Smt.Naja P.J.) in the seniority list read as 1st paper above (Sl.No.42 in the seniority list read as 2nd above) was the last candidate promoted. The vacancies that arose thereafter due to the retirement of Higher Grade Fair Copy Superintendents are remaining to be filled up.

In the circumstances, the following promotions are granted.

PROMOTIONS TO THE POST OF FAIR COPY SUPERINTENDENT (HIGHER GRADE)

Rank No. in the Seniority List	Name & Station	Date of effect of promotion as FCS (HG)	Details of vacancy
23	Smt.K.Girija, Munsiff Court, Mavelikkara	01.05.2017	Vice Sri.G.Sreekumaran, Fair Copy Superintendent (HG), Munsiff Court, Neyyattinkara retired on 30.04.2017

24	Smt.Pauly Joseph, Sub Court, Kozhikode	01.06.2017	Vice Smt.Vijayamma T.K., Fair Copy Superintendent (HG), Sub Court, Kottayam retired on 31.05.2017
27	Sri.M.P.Rasheed, Sub Court, Vadakara	01.06.2017	Vice Smt.P.Sasi Kumari, Fair Copy Superintendent (HG), District Court, Thiruvananthapuram retired on 31.05.2017
28	Sri.P.Ajayakumar, Munsiff Court, Cherthala	01.06.2017	Vice Smt.A.Pushpa, Fair Copy Superintendent (HG), District Court, Kozhikode retired on 31.05.2017
29	Smt.Savitha E., MACT, Vadakara	01.06.2017	Vice Smt.V.X.Mary Jane, Fair Copy Superintendent (HG), Munsiff Court, Kochi retired on 31.05.2017
30	Smt.K.T.Gracy, Sub Court, Ottappalam	01.06.2017	Vice Smt.K.Sethulekshmi, Fair Copy Superintendent (HG), Addl.District Court, Mavelikkara retired on 31.05.2017
31	Sri.K.G.Unnikrishnan Addl.District Court/MACT, Ottappalam	02.06.2017	Vice Smt.K.Girija, Fair Copy Superintendent (HG), Munsiff Court, Mavelikkara LPR w.e.f. 02/06/2017
32	Smt.L.Prasanna Kumary, Sub Court, Neyyattinkara	01.07.2017	Vice Sri.Venugopalan, Fair Copy Superintendent (HG), District Court, Manjeri LPR w.e.f. 01/07/2017
33	Sri.S.Radhakrishnan Nair, Sub Court, Thiruvananthapuram	01.07.2017	Smt.K.Bhavani, Fair Copy Superintendent (HG), Sub Court, Ernakulam retired on 30/06/2017
34	Sri.S.Asokan, MACT, Attingal	01.08.2017	Vice Smt.P.N.Nalinikutty, Fair Copy Superintendent (HG), District Court, Kottayam retired on 31/07/2017
36	Smt.Sujatha S., Munsiff Court, Kottarakkara	01.12.2017	Vice Smt.K.T.Gracy, Fair Copy Superintendent (HG), Sub Court, Ottappalam retired on 30.11.2017

37	Smt.Rabiyathul Adabia M. Wakf Tribunal, Kollam	21.12.2017	Vice Sri.P.Pushparaj, Fair Copy Superintendent (HG), District Court, Kollam LPR w.e.f. 21/12/2017
38	Sri.Poovappa Moolya T., District Court, Kasaragod	01.01.2018	Vice Sri.Humayoon Kabeer M., Fair Copy Superintendent (HG), Munsiff Court, Thiruvalla LPR w.e.f. 01/01/2018
39	Sri.K.Giri, Addl.District Court/MACT, Irinjalakuda	01.02.2018	Vice Sri.Poovappa Moolya T., Fair Copy Superintendent (HG), District Court, Kasaragod retired on 31/01/2018

The District Judges, shall communicate the copy of this order to the persons concerned and shall also take further necessary action as per rules.



(By Order)

(Signature)

K.Haripal

Registrar (Subordinate Judiciary)

To

All District Judges
The Person concerned (through the District Judge)
The 'B' Section, High Court of Kerala.
The Administrative Records Section, High Court (2 copies)
The File